

DIVISION BENCH
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/259(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	INCOME TAX OFFICER WARD 3(1) JAMSHEDPUR VS ROC JHARKHAND IN M/S SUPAM DISTRIBUTORS PVT. LTD
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

Ms.Kalpana Singhania, Adv.] For the petitioner /ITO

O R D E R

1. Ld.Counsel for the petitioner present. None appears for the RoC, Jharkhand.
2. On the last date and even previous two last dates, there was no presence on behalf of the RoC Jharkhand.
3. Post this matter on **20/06/2024** for personal appearance of RoC Jharkhand before this Adjudicating Authority.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)